

Filing No. BA/8570/2020

Sanjoy Lakra Vs The State of Jharkhand

Advocate's Name- Parwez Ahmad Khan

Defects:-

9. (i) I.D. Statement may be stated in Index.
- (ii) Name spelling of petition appears to differ from execution at vak.
- (iii) Age of petitioner may be stated at Vak.
- (iv) Certified copy stated in sub-para may be deleted since document is photocopy.
- (v) Pagination may be done in annexure on top of right hand corner clearly.
- (vi) Duly certified to be true type copy of pages 7, 8, 15 to 17 may be filed.